

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2019/4202/A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Dhubri

Dated Guwahati, the 07<sup>th</sup> August, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ.XII-1/2019/3317/E dated 25.07.2019

Sir,

With reference to the above, I am directed to inform you that, Shri S.S.A. Rahman, Secretary, District Legal Services Authority, Dhubri, has been accorded permission to avail LTC for the block period of 2018-2021 to visit Hyderabad with his wife and 2 (two) daughters during Puja holidays, by the shortest possible route, as per existing Rules.

Shri Rahman may be informed accordingly.

Yours faithfully,

*sdt*

**JT. REGISTRAR (VIGILANCE)**

Memo No. **HC.VII-03/2019/4203-4206** /A. dated 07/8/19  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri S.S.A. Rahman, Secretary, District Legal Services Authority, Dhubri.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information & necessary action.

*[Signature]*  
07/8/19

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*